

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4490
ANSWERED ON:30.08.2011
EXPENDITURE ON NAXAL OPERATIONS
Kumar Shri Shailendra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the annual expenditure incurred on anti-naxal operations in the country;
- (b) the success achieved therein, Statewise;
- (c) whether some amount is outstanding against certain States towards the security forces;
- (d) if so, the details thereof, State-wise; and
- (e) the action taken by the Union Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (b): 'Police' and 'Public Order' are State subjects and action with respect to maintenance of law and order lies primarily in the domain of the concerned State Governments, who deal with various issues related to naxalite activities in the states. The Central Government closely monitors the situation and supplements the efforts of the State Governments over a wide range of schemes, inter alia, including reimbursement of expenditure incurred on anti-naxal operations by the State Governments, under the Security Related Expenditure (SRE) Scheme. State-wise details of funds provided to the States under the SRE Scheme during the last three years are given in Annex I. Violence level has come down substantially this year compared to previous two years.

(c) to (e): The details of amount outstanding with the LWE affected States (as on 01.07.2011) on account of deployment of Central Armed Police Forces (CAPFs) are given in Annex II. State Governments are reminded for payment of the outstanding dues from time to time.

Annex-I Referred to in part (a) to (b) of reply to the LS UQ No. 4490 for 30.08.2011.

Release of Funds under SRE Scheme (Figures in Rs. Crore)

State 2008-09 2009-10 2010-2011

Fund released Fund released Fund released

Advance Reimbu- Advance Reimbu- Advance Reimbu-
rsement rsement rsement

Andhra Pradesh	2.74	3.09	1.98	0.30	11.65	16.54
Bihar	2.16	3.05	2.77	16.26	13.15	
Chhattisgarh	4.71	15.41	4.60	31.54	40.78	46.96
Jharkhand	4.74	18.76	4.99	6.12	15.16	44.24
Madhya Pradesh	0.19	3.81	0.11	0.88	0.68	
Maharashtra	0.83	3.90	0.67	2.04	8.77	4.90
Orissa	3.39	9.70	3.71	44.46	12.16	
Uttar Pradesh	0.74	1.11	0.51	1.18	2.38	
West Bengal	0.67	1.00	0.66	5.86	13.05	

Total 20.17 59.83 20.00 40.00 145.00 154.06

80.00 60.00 299.06

Annex-II Referred to in part (c) to (e) of reply to the LS UQ No. 4490 for 30.08.2011.

Outstanding dues on account of Deployment of CAPFs (Figures in Rs. Crore)

Sl.No. Name of the State Outstanding Dues (as on 01.07.2011)

1. Andhra Pradesh 556.98

2. Bihar 517.89

3. Chhattisgarh 1070.54

4. Jharkhand 876.10

5. Madhya Pradesh 76.19

6. Maharashtra 157.06

7 Orissa 567.55

8. Uttar Pradesh 818.92

9. West Bengal 380.40

Total 5021.63